

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Jet Airways (India) Limited Date of Commencement of Liquidation: 26-11-2024; List of Stakeholders as on Date: 16-05-2025; Name of IP: Mr. Satish Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10056

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	93401905.40	0	93401905.40	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	26	155578217966	25	129509544624	179650781	25889022562	0	Annexure 3
4	Unsecured financial creditors	9	19029169855	0	0	0	19029169855	0	Annexure 4
5	Operational creditors (Workmen)	11756	16500086019	11747	6089753911	0	10410332108	0	Annexure 5
6	Operational creditors (Employees)	2114	12718581015	2107	7310362057	0	5408218959	0	Annexure 6
7	Operational creditors (Government Dues)	20	80624903210	15	1048290522	0	198823438	79377789249	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6227	288172930462	5277	89735166217	0	198003763182	364580467	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	778	31797307642	290	100380517	74435149	31622491976	0	Annexure 9
Total		20930	604514598074.4	19461	233886899753.4	254085930	290561822080	79742369716	